



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG – 793001

[www.megassembly.gov.in](http://www.megassembly.gov.in)

## LIST OF BUSINESS

**Autumn Session**  
**Friday, September 6, 2019.**

### GOVERNMENT BUSINESS

1. National Anthem.
2. The Deputy Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :-

**“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.**

4. The Deputy Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
5. Shri METBAH LYNGDOH, Minister in-charge Tourism to lay the Annual Report of the Meghalaya Tourism Development Corporation Limited for the year 2015-2016 & 2016-2017.


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6. SHRI JAMES P. K. SANGMA Minister-in-charge Food & Civil Supplies & Consumer Affairs to lay the Annual Report of the Meghalaya State Food Commission for the year 2017-2018.
7. SHRI CONRAD K. SANGMA, Chief Minister-in-charge Mining & Geology to lay the 37<sup>th</sup> Annual Report of the Meghalaya Mineral Development Corporation Ltd for the year 2017-2018.
8. SHRI CONRAD K. SANGMA, Chief Minister-in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for the year 2019-2020.
9. (a) SHRI PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to beg leave to introduce The Legislative Assembly of Meghalaya (Members' Pension) (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
10. (a) SHRI PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to beg leave to introduce The Legislative Assembly of Meghalaya (Members' Salaries & Allowances) (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
11. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Meghalaya Private Universities (Regulation of Establishment and Maintenance) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
12. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The CMJ University (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
13. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Techno Global University (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.

14. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The University of Science & Technology (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
15. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Institute of Chartered Financial Analyst of India (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
16. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Mahatma Gandhi University (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
17. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Martin Luther Christian University (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
18. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The William Carey University (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
19. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Education to beg leave to introduce The Maharashtra Institute of Technology of Meghalaya (Amendment) Bill, 2019.  
(b) If leave be granted to introduce the Bill.
20. (a) SHRI BANTEIDOR LYNGDOH, Minister in-charge Agriculture and Farmers' Welfare to beg leave to introduce The Meghalaya Farmers' (Empowerment) Commission Bill, 2019.  
(b) If leave be granted to introduce the Bill.

21. (a) SHRI PRESTONE TYNSONG, Deputy Chief Minister in-charge Labour to beg leave to introduce The Meghalaya Building and other Construction Workers Welfare Board Bill, 2019.
- (b) If leave be granted to introduce the Bill.
22. (a) SHRI CONRAD K. SANGMA, Chief Minister in-charge ERTS to beg leave to introduce The Meghalaya Electricity Duty (Amendment and Validation) Bill, 2019.
- (b) If leave be granted to introduce the Bill.
23. (a) SHRI CONRAD K. SANGMA, Chief Minister in-charge ERTS to beg leave to introduce The Court Fees (Meghalaya Amendment) Bill, 2019.
- (b) If leave be granted to introduce the Bill.
24. (a) SHRI CONRAD K. SANGMA, Chief Minister in-charge ERTS to beg leave to introduce The Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2019.
- (b) If leave be granted to introduce the Bill.
25. (a) SHRI CONRAD K. SANGMA, Chief Minister in-charge ERTS to beg leave to introduce The Meghalaya Regulation of the Game of Arrow Shooting and Sale of Teer Tickets (Amendment) Bill, 2019.
- (b) If leave be granted to introduce the Bill.
26. (a) SHRI LAHKMEN RYMBUI, Minister in-charge Forest and Environment to beg leave to introduce The Meghalaya Forest Regulation (Amendment) Bill, 2019.
- (b) If leave be granted to introduce the Bill.
27. Obituary references.

*Shillong*  
*The 5<sup>th</sup> September, 2019.*

  
**Dr. Andrew Simons,**  
**Commissioner & Secretary,**  
**Meghalaya Legislative Assembly**  
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